

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

The Registrar General,
High Court of Delhi
New Delhi.

NO: 34596/eg

Dated: 27/08/2018

**Sub : Training Programme to be held on 16th September, 2018
from 9.00 am to 05.15 pm in the Larger Conference Room,
3rd Floor, Extension Block of this Court.**

Ref : 17311/Rules/DHC/2018 dated 20-08-2018.

Sir,

On the subject cited above, I am desired to inform your goodself that Hon'ble the Chief Justice has been pleased to nominate the following Judicial officers from this Hon'ble Court for attending the subject Training Programme:

1. Sh. Sanjay Dhar, Registrar General;
2. Sh. A. R. Malik, Director, J&K State Judicial Academy;
3. Sh. Jawad Ahmad, Pr. Secy. to Hon'ble The Chief Justice;
4. Ms. Masrat Shaheen, Additional District & Sessions Judge, Anantnag;
5. Ms. Arti Mohan, Sub-Judge (LRP), Jammu.

Yours faithfully,

(Mohammad Yasin Beigh)
Joint Registrar (Admn.)

No: 34596-608/eg
Copy to the:

Dated: 27/08/2018

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Director, J&K, State Judicial Academy, Srinagar.
3. Principal District & Sessions Judge, Jammu/Anantnag.
4. Joint Registrar (Judicial) (Rules), High Court of Delhi.
.....for information and further necessary action.
4. S/Shri. _____
5. Coordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on the official Website of J&K, High Court.

Joint Registrar (Admn.)